

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/39(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BHADANI BROTHERS PVT LTD {IN LIQ}
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance VC and Physical (Hybrid) Mode**

Ms. Tanushree Das Gupta, Adv. ] For the Official Liquidator  
Ms. Sudipta Bella, Adv. ]

**ORDER**

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the official liquidator seeks two weeks' time to file his status report with respect to the assets of the company in liquidation. Time is allowed.
3. Post this matter thereafter on **12.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**